

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **11.06.2021 at 11:30 AM**
THROUGH VIDEO CONFERENCING

**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : IA/197/CHE/2021 IN CP/565/IB/2017
NAME OF PETITIONER : G V Ravikumar (Liquidator) of M/s Air Carnival Pvt Ltd
NAME OF RESPONDENT : S I Nathan (Suspended Director)
SECTION : Sec 19(2) r/w Sec 60(5) of IBC 2016

ORDER

Ld. Counsel for Petitioner is represented by Mr. Ramana Kumar, Ld. Counsel for Respondent is represented by Mr. Vidhya Shankar through video conferencing platform.

It is brought to the notice of this Tribunal that the Counter has been filed through e-filing mode by the Ld. Counsel for Respondent.

In the above circumstances, the Respondent is directed to file physical copy of the same on or before 14.06.2021.

List this matter on **14.06.2021**.

-sd-
(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-
(R. SUCHARITHA)
MEMBER (JUDICIAL)